THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table: —

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —

(i) (a) Seventh Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1976-77, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working "of the Corporation.

[Placed in Library. For (a) and (b) See No. LT-8069[84]

II. (a) Twelfth Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1979-80, to gether with the Auditors' Report en the Accounts and the comments Comptroller the and Auditor of General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library for (a) and (b) See No. LT-8117[84]

III (a) Eighteenth Annual Report and Accounts of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1979-80 to gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. For (a) and (b) *See* No. LT-8257/84]

I. Report and Accounts (1982-83) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and related papers.

II..Report and Accounts (1982-83) of the Indian Dairy Corporation, Baroda and related papers.

on the Table

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:

I. (a) Sixth Annual Report and Accounts of the Andaman and Nico bar Islands Forest and Plantation Development Corporation Limited. Port Blair, for the year 1982-83, to gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation,

[Placed in Library. For (a) and (b) See No. LT-8325[84]

II. (a) Thirteenth Annual Report and Accounts of the Indian Dairy Corporation, Baroda, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. For (a) and (b) See No. LT-8236[84]

1. Report and Accounts (1982-83) of the Himachal Pradesh Agro Industries Corporation Limited, Simla and related papers.

II.-Report and Accounts (1982-83) of the Maharashtra Agro Industries Development Corporation Limited, Bombay and related papers.

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers;—

I. (a) Thirteenth Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Simla, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. (b) Review by Government on the working of the Corporation.

[Placed in Library, for (a) and •(b) See No. LT-8258[84]

II. (a) Seventeenth Annual Re-Port and Accounts of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at

(1) (i) to (iii) and (v) to (vii) above.

[Placed in Library. For (1) and (2) *See* No. LT-8118/84].

I. Report and Accounts (1982-83) of the National Heavy Engineering Cooperative Limited, New Delhi and related papers.

II. Statement of Affairs of the Cen tral Fisheries Corporation Limited (In liquidation) Howrah.

III Coconut Development Board Recruitment Regulations, 1984.

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:

I. (a) Tenth Annual Report and Accounts of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1982-83, together with the Auditors' Report on the Accounts.

(b) Review by Government on the Annual Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library for (a) to (c) Sac LT No 8261/841

See LT. No. 8261/84]

II Statement of Affairs of the Centra] Fisheries Corporation Limited (in Liquidation) Howrah, filed under section 454 of the Companies Act, 1956 with the Official Liquidator of the High Court of Calcutta on 24th

September, 1983.

[Placed in Library See No. LT-8261184]

on the Table

III. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification GSR No. 13 (E), dated the 10th January, 1984, publishing the Coconut Development Board Recruitment Regulations, 1984, under section 21 of the Coconut Development Board Act, 1979.

[Placed in Library. *See* No. LT-8324|84] **Re. Points of order**

श्री सुशील चन्द्र महन्त (हरियाणा) : मेरा प्वाइंट ग्राफ ग्राइंर है।

महोदय, प्रश्न युह है कि क्वेश्चन ग्रावर में एक प्रक्ते जो था वह इससे संबंधित या कि स्हाते के कैस में इन्वेस्टोगे शन तसल्ली वर्षस हो रही है या नहों हो रहो है ग्रीर उसके क्या परिणाम निकले हैं, कौन-कौन इसमें पाये गये हैं, किस-किस को पकडा गया है और उनकी आइडेन्ट/फिकेजन हई या नही हुई यह प्रकृत था। इस प्रकृत पर तण्लीमेंटरी पूछे गये छौर उसमें बीज् पटनायक और जार्ज फल्हेंडोज का नाम लिया गया इस देश के ग्रंदर एक ग्रजोव किल्म का राजत वातावरण, गलत हवा पैदा को जा रहे है कि इस देश को बाहरो ताकतों का खतरा है एक पोलि-टिकल और इनेक्शन बोरियेन्टेड इश्यू बनाने को कोशिश को जा रही है ফি पाकिस्तान हथियार जना कर रहा है. अपनं फौजें वार्डर पर इकट्ठो कर रहा है और इस'से देश को बहत बडा खतरा हो गया है । एक अजोब किस्म को हवा फैलाई जा रही है। ये दो आदमो वे हैं जिल्होंने इस देश को स्राजादी के लिये बहत कुर्बानियां <u>ਵੀ</u> हैं और उनको महरें नई कारनामों में लगी हई है जिलके लिये इन देश को रव है। लेकिन मुझे हैराना है कि एक ऐसे प्रक्रन को लेकर जिसमें पाकिस्तान